

21

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1039/(MAH)/2017
M.A. No. 478/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

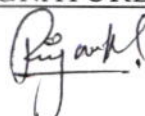
NAME OF THE PARTIES:

Shah Ways Pvt. Ltd.

V/s.

Hindustan Construction Company Ltd.

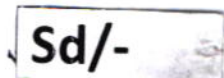
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
21	Priyanka. Shetty i/b Advaya Legal	Advocate	
	Adv. A. D. Kapadia	Advocate for Applicants i/b. Adv. K. A. Parmar	A. D. Kapadia

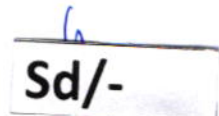
ORDER

MA 478/2017 in CP No. 1039/I&BP/NCLT/MB/MAH/2017

MA allowed, vide separate order.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)